

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-84/2003/11578/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the th 30 November, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB. I-11/2022/6661 dtd 28th November, 2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.12.2022 & 05.12.2022 along with station leave permission, from the evening of 01.12.2022, till the morning of 06.12.2022**, as prayed for. Further, the Civil Judge & Asstt. Sessions Judge, Bongaigaon, in her absence, the next senior most Judicial officer in the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-84/2003/11579/A, dated , 30-11-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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